



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 10th July, 2018

SRO 304 - In exercise of the powers conferred by sub-section (3) of section 9 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No V of 2017), the State Government, on their recommendations of the Council hereby makes the following further amendments in the SRO-GST-4 dated 08.07.2017; namely:-

after S. No. 6 and the entries relating thereto, the following serial number and the entries shall be inserted; namely: -

S.No.	Tariff item, sub-heading, heading or Chapter	Description of Goods	Supplier of goods	Receipt of supply
(1)	(2)	(3)	(4)	(5)
7.	Any Chapter	Priority Sector Lending Certificate	Any registered person	Any registered person

The notification shall deemed to have come into force with effect from 28th day of May, 2018.

By order of the Government of Jammu & Kashmir.

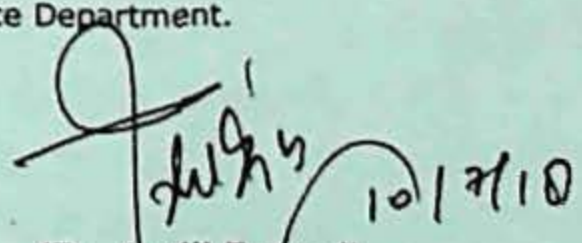
Sd/-
(Navin K. Choudhary), IAS
Principal Secretary to Government
Finance Department

Dated: 10.07.2018

No: ET/Est/119/2017

Copy to the:-

1. All Financial Commissioners.
2. Principal Resident Commissioner, J&K Government, New Delhi.
3. Principal Secretary to Hon'ble Governor.
4. All Principal Secretaries to Government.
5. All Commissioner/Secretaries to Government.
6. Divisional Commissioner, Jammu/Kashmir.
7. Excise Commissioner, J&K, Srinagar
8. Commissioner, Commercial Taxes, J&K Srinagar.
9. Additional Commissioner, Commercial Taxes (Adm) Jammu/Kashmir.
10. Additional Commissioner, Commercial Taxes Tax Planning, J&K.
11. Pvt. Secretary to Hon'ble Advisor (V).
12. President Kashmir Chamber of Commerce & Industry, Kashmir.
13. President Federation of Industry, Kashmir.
14. President Chamber of Commerce & Industry, Jammu.
15. President Industries Association Bari Brahmana/Samba.
16. President Tax Bar Association, Jammu/Srinagar.
17. General Manager, Government Press Jammu/Kashmir.
18. Private Secretary to Principal Secretary to Government, Finance Department.
19. Government Order file/Stock file/Incharge website.


(Dr. Aadil Fareed)
Under Secretary to Government